GOVERNMENT OF INDIA

LOK SABHA

UNSTARRED QUESTION NO. 1356 TO BE ANSWERED ON 1st JULY, 2019

Import/Export of Oil

1356. SHRI SUSHIL KUMAR SINGH: SHRI PARVESH SAHIB SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS

- (a) whether the Government had set up a high-level Committee to formulate a strategy to reduce country's oil import dependency;
- (b) if so, the details of the major recommendations of the said Committee along with the action taken by the Government on these recommendations as well as the steps taken by the Government to reduce country's oil dependency on foreign countries during the last five years, year-wise;
- (c) the details of the amount spent by the Government on import of petroleum and crude oil during the last ten years, yearwise; and
- (d) the details of total revenue earned by the Government through export of petroleum and crude oil to foreign countries during the last ten years, year-wise?

ANSWER

MINISTER OF MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) A Committee was constituted by the Government for "Preparing a roadmap to reduce the dependency on import in energy by 10% by 2021-22". The report submitted by Committee was accepted by the Government which envisages five-pronged strategy broadly comprises of increasing domestic production of oil and gas, promoting energy efficiency and conservation measures, giving thrust on demand substitution, capitalizing untapped potential in biofuels and other alternate fuels/ renewables and implementing measures for refinery process improvements. Ministry is working in collaboration with various Central Government Ministries on the matter.

Government has taken several steps to enhance exploration & production of oil and gas in the country which include; Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, Discovered Small Field Policy, Hydrocarbon Exploration and Licensing Policy, Policy for Extension of Production Sharing Contracts, Policy for early monetization of Coal Bed Methane, Setting up of National Data Repository, Appraisal of Unappraised areas in Sedimentary Basins, Re-assessment of Hydrocarbon Resources, Policy framework to

streamline the working of Production Sharing Contracts in Pre-NELP and NELP Blocks, Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, Policy framework for exploration and exploitation of Unconventional Hydrocarbons under existing Production Sharing Contracts, Coal Bed Methane contracts and Nomination fields.

The Government in February, 2019 approved major reforms in exploration and licensing policy to enhance exploration activities, attract domestic and foreign investment in unexplored/unallocated areas of sedimentary basins and accelerate domestic production of oil and gas from existing fields. The policy reforms inter alia aims to boost exploration activities with greater weightage to work programme, simplified fiscal and contractual terms, bidding of exploration blocks under Category II and III sedimentary basins without any production or revenue sharing to Government, early monetization of discoveries by extending fiscal incentives, incentivizing gas production including marketing and pricing freedom, induction of latest technology and capital, more functional freedom to National Oil Companies for collaboration and private sector participation for production enhancement methods in nomination fields, streamlining approval processes and promoting ease of doing business including electronic single window mechanism.

Government is also promoting the usage of environment friendly transportation fuel, i.e. CNG by expanding the coverage of City Gas Distribution (CGD) network in the country. Government has also taken a number of initiatives to encourage the use of alternative fuels like ethanol and bio-diesel through Ethanol Blending in Petrol (EBP) Programme and Bio-diesel blending in diesel. Government has formulated a National Bio Fuel Policy 2018 to boost availability of biofuels in country.

(c) & (d) The year wise details of the amount spent by the Government on import of crude oil, petroleum products and export of petroleum products during the last ten years is given below:

(Amount in Rs. Crore)

Year	Import of Crude Oil	Import of Petroleum	Export of Petroleum
		Products	Products
2009-10	3,75,277	33,800	1,44,687
2010-11	4,55,276	55,998	1,96,861
2011-12	6,72,220	68,091	2,84,644
2012-13	7,84,652	68,852	3,20,090
2013-14	8,64,875	75,896	3,68,279
2014-15	6,87,416	74,644	2,88,580
2015-16	4,16,579	65,361	1,76,780
2016-17	4,70,159	71,566	1,94,893
2017-18	5,66,450	88,374	2,25,388
2018-19 (P)	7,83,427	1,13,418	2,67,676

P = Provisional